

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/720(KB)2017
IA(I.B.C)/1428(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	BIHAR STATE CONSTRUCTION CORPORATION LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Saurav Jain, Adv.] For the Liquidator

Mr. Surendra Kumar, Adv.] For the Corporate Debtor

Ms. Amrita Pandey, Adv.]

Ms. Sneha Singh, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Liquidator present. Ld. Counsel appearing on behalf of the Corporate Debtor present.

2. IA(I.B.C)/1428(KB)2024:

- a. This application has been filed by the Liquidator to place on record the 5th Progress Report, which is placed at page 18 to 29 onwards of the application. This application is supported by an affidavit which is placed at page 11 to 14 of the application. The 5th Progress Report is taken on record, and, accordingly this application is **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**